

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:3692
ANSWERED ON:21.08.2003
CONTRACT FOR BMCS
AJAY CHAKRABORTY

Will the Minister of DEFENCE be pleased to state:

to the reply given to Unstarred Question No. 1511 dated 31st July, 2003 regarding Global Tenders for Ordnance Factory at Rajgir and state:

- (a) when was the contract signed with M/s. Somchem, South Africa for Bimodular Charge System (BMCS);
- (b) whether it is a fact that many International firms have also offered their Modular Charge System before the finalisation of the contract with Somchem;
- (c) if so, whether these offers were considered;
- (d) if not, the reasons therefor;
- (e) whether attention has been drawn to the International Press Report that UK which has also concluded a contract with M/s. Somchem had found BMCS defective and unsuitable; and
- (f) whether in the light of the UK's experience with M/s. Somchem, the Indian contract with Somchem will be reviewed?

Answer

MINISTER OF DEFENCE (SHRI GEORGE FERNANDES)

- (a) The contract for Bi Modular Charge System was signed with M/s Somchem, South Africa on 23rd April, 2003.
- (b) Before the finalisation of contract with M/s Somchem, some International firms had also offered their Uni Modular Charge System which did not meet the General Staff Qualitative Requirements (GSQR).
- (c) Yes, Sir.
- (d) Not applicable.
- (e) No such International Press Report has come to the notice of Ministry of Defence.
- (f) Not applicable.